

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 6259 of 2020

Ashok Kumar Mandal @ Ashok Mandal Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Randhir Kumar, Advocate

For the Opposite Party : Mr. Shailendra Kumar Tiwari, A.P.P.

3/11.09.2020 Defect no. 9 (i) as pointed out by the office is ignored.

Mr. Randhir Kumar, learned counsel for the petitioner seeks permission to withdraw this application.

Mr. Shailendra Kumar Tiwari, learned A.P.P. for the State does not have any objection.

Permission is accorded.

Accordingly, this application is dismissed as withdrawn.

(Rongon Mukhopadhyay, J)